

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/01/2020

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/550/2019
NAME OF THE PETITIONER(S) : SANDHYA MEHTA
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI P LTD
UNDER SECTION : 7 RULE 4 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	PAWAN JHABAKU CP SURANA	In Petitioner	Gumar.
	Munuganeta	Respondent	

[12]

[IBA/550/2019]

ORDER

In view of the recent amendment to IBC stating that threshold limit of 100 members is a requisite to file Section 7 application on behalf of the home buyers, this application being short of the numbers aforementioned, at request of the Applicant counsel, this IBA/550/2019 is hereby **dismissed as withdrawn.**

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)

vs